

[Sh. Jagdish Tytler]

- (ii) Review by the Government on the working of the Madras Dock Labour Board, for the year 1992-93.

[Placed in Library, See No. LT-5480/94]

- (4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT-5480/94]

- (5) A copy of the Ministry of surface Transport, Research Officer (Wage Revision) Recruitment Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 78 in Gazette of India dated the 5th February, 1994 issued under proviso to article 309 of the Constitution.

[Placed in Library, See No. LT-5481/94]

Errata to the Report of Comptroller and Auditor General of India - Union Government (No.6 of 1993) (Commercial) - Steel Authority of India - Bokaro Steel Plant.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): I beg to lay on the table:-

a copy of the Errata (Hindi and English versions) to the Report of the Comptroller and Auditor General of India-Union Government (No. 6 of 1993) (Commercial)-Steel Authority of India Limited-Bokaro Steel Plant.

[Placed in Library, See No. LT 5482/94]

Annual Report and Review on the working of Damodar Valley Corporation, Calcutta for 1992-93 and Statement for delay in laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Calcutta, for the year 1992-93, alongwith Audited Accounts under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948

- (ii) A copy of the review (Hindi and English versions) by the Government on the working of the Damodar Valley Corporation, Calcutta, for the year 1992-93.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-5483/94]

12.22 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

Sixty-first Report

SHRI BHAGWAN SHANKAR RAWAT (Agra): Sir, I beg to present the Sixty-first Report (Hindi and English versions) of Public Accounts Committee on action taken on 164th Report (8th Lok Sabha) on Alleged

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unauthorised importations of plant and machinery, misdeclaration and under-invoicing of goods by a textiles manufacturer.

versions) showing the Supplementary Demands for Grants in respect of the State of Manipur or 1993-94.

[Placed in Library, See No LT-5486/94]

12.23 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (JAMMU AND KASHMIR), 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARAMURTHY): Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the State of Jammu and Kashmir for 1993-94.

[Placed in Library, See No LT-5484/94]

12.23 1/2 hrs.

JAMMU AND KASHMIR BUDGET, 1994-95

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARAMURTHY): Sir, I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for the year 1994-95.

[Placed in Library, See No LT-5485/94]

12.24 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (MANIPUR), 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARAMURTHY): Sir, I beg to present a statement of (Hindi and English

12.24 1/2 hrs.

MANIPUR BADGET, 1994-95

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARAMURTHY): Sir, I beg to present a statement of estimated receipts and expenditure of the State of Manipur for the year 1994-95.

[Placed in Library, See No LT-5487/94]

12.25 hrs

RE: DISCUSSION ON MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

SHRI RAM NAIK (Bombay North): Sir, on a point of information. Today the Prime Minister is due to reply to the Motion of Thanks on President's Address. We would like to know the exact time because probably we shall have to help the ruling party for maintaining the quorum in the House. So, if we know the exact time, it will help both the sides.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, it was decided by the Leaders and then in the Business Advisory Committee that the Prime Minister will reply to the debate on 8th morning, immediately after the Question Hour, and in between we can take up discussion on either the Railway Budget or the General Budget... [Interruptions].